

Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Jammu/Srinagar

Notification
Jammu/Srinagar, the 19th April, 2022

S.O 182 .- In exercise of the powers conferred by sub-section (2) of section 23 of the Jammu and Kashmir Goods and Services Tax Act, 2017 (Act No. V of 2017), the Government, on the recommendations of the Council, hereby makes the following amendments in the notification No. SRO 207 dated 18th of March, 2019, namely:-

In the said notification, in the Table, after serial number 3 and the entries relating thereto, the following serial numbers and entries shall be inserted, namely: -

4.	6815	Fly ash bricks or fly ash aggregate with 90 per cent. or more fly ash content; Fly ash blocks
5.	6901 00 10	Bricks of fossil meals or similar siliceous earths
6.	6904 10 00	Building bricks
7.	6905 10 00	Earthen or roofing tiles".

2. This notification shall deem to have come into force w.e.f 1st day of April, 2022.

Sd/-
(Atal Dullo), IAS
Financial Commissioner
(Additional Chief Secretary)
Finance Department.

No: FD-ST/34/2021-03

Dated: 19 - 04 - 2022

Copy to the:-

1. Secretary, GST Council, New Delhi.
2. All Financial Commissioners.
3. Principal Resident Commissioner, J&K Government, New Delhi.
4. Principal Secretary to Hon'ble Lt. Governor.
5. All Principal Secretaries to Government.
6. Joint Secretary (J&K) Ministry of Home Affairs, GOI.
7. All Commissioner/Secretaries to Government.
8. Divisional Commissioner, Jammu/Kashmir.
9. Commissioner, State Taxes Department, J&K, Srinagar.
10. Excise Commissioner, J&K, Jammu.
11. Additional Commissioner State Taxes (Administration & Enforcement) Jammu/Kashmir
12. Private Secretary to Financial Commissioner (Additional Chief Secretary), Finance Deptt.
13. Website, Finance.


(Mohammad Amin)
Deputy Secretary to Government
Finance Department

